



**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**  
Dated Guwahati the 31<sup>st</sup> August, 2019

No.HC.VII-39/2019/ 4626 /A. In continuation of this Registry's Notification No.HC.VII-39/2019/3909/A dated 29.07.2019, Shri Binod Prasad, Judicial Magistrate, 1<sup>st</sup> Class, Baksa, Mushalpur, will join as Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Hamren, West Karbi Anglong District, on **07.09.2019 at 10-00 a.m.** positively, i.e. on the day of inauguration of the Court.

No.HC.VII-39/2019/ 4627 /A. The Administrative Control of the Courts at Hamren under West Karbi Anglong District will remain with the District and Sessions Judge, Nagaon for convenience, until establishment of full- fledged District Courts at Hamren, West Karbi Anglong District.

By Order,  
Sd/- M.K. Kalita,

**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-39/2019/ 4628 - 4652 /A.

Dated 31.08.2019

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati.
3. The District and Sessions Judge, \_\_\_\_\_
4. The District and Sessions Judge, Nagaon. *She is requested to take all necessary arrangements for inauguration of the Courts at Hamren on 07.09.2019.*
5. The Principal Judge, Family Court, No. I & II, Kamrup (M), Guwahati/ Cachar, Silchar/ Barpeta/Dhubri/ Nalbari.
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
8. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati.
9. The Special Judge, Assam, Guwahati.
10. The Special Judge, CBI & NIA, Assam, Guwahati.
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
12. The Member, MACT, No.2 & 3, Kamrup(M), Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur, Tezpur/Goalpara/Kamrup, Amingaon.
13. The Special Judge, Addl. CBI Court, No. I, II & III, Assam, Chandmari, Guwahati.
14. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.

Contd.....

  
31/8/19

15. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
16. The Chief Judicial Magistrate, \_\_\_\_\_
17. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
18. Shri Binod Prasad, Judicial Magistrate, 1<sup>st</sup> Class, Baksa, Mushalpur for information and necessary action.
19. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
20. The Administrative Officer (J) (\_\_\_\_\_), Gauhati High Court, Guwahati.
- ✓ 21. The Systems Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
22. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
23. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.
24. The Treasury Officer, Hamren, West Karbi Anglong District for information and necessary action.
25. The Treasury Officer, Nagaon for information and necessary action.

  
**REGISTRAR (VIGILANCE)**

31/8/19